



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.01.2024

### NOTICE

Please take notice that the following matters adjourned in the Court-III on 22.01.2024, are as follows. The next dates of Hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 541 of 2021 & I.A. No. 3686 of 2022	Santosh Ramesh Patange Vs. Rajiv Chakraborty & Anr.	22.01.2024	12.02.2024
2.	I.A. No. 5887 of 2023 in Comp. App. (AT) (Ins) No. 592 of 2021	Suman Sehgal Vs. Mahender Kumar & Ors.	22.01.2024	24.01.2024
3.	Comp. App. (AT) No. 51 of 2020	Manoj Kumar Jha Vs. Surjeet Singh & Ors.	22.01.2024	29.01.2024
4.	Competition App. (AT) No. 18 of 2019 & I.A. No. 2237 of 2023	Godrej & Boyce Manufacturing Co. Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	22.01.2024	15.02.2024

5.	Competition App. (AT) No. 19 of 2019 & I.A. No. 2225, 2325 of 2023	Rajiv Jhangiani & Ors. Vs. Competition Commission of India & Ors.	22.01.2024	15.02.2024
6.	Comp. App. (AT) (Ins) No. 581 of 2023 & I.A. No. 1918, 1922 of 2023	Malhotra Fabrics Vs. Rajeev Bhambri Resolution Professional, Gian Chand and Sons Pvt. Ltd. & Anr.	22.01.2024	09.02.2024
7.	Comp. App. (AT) (Ins) No. 1138 of 2020	Rakesh Mediratta Vs. Asian Hotels (North) Ltd.	22.01.2024	14.02.2024
8.	Comp. App. (AT) (Ins) No. 877 of 2021 & I.A. Nos. 2949 of 2022 & 2895 of 2022	MTL Pipes India Ltd. Vs. Vikas Prakash Gupta Resolution Professional & Ors.  <b>With</b>	22.01.2024	20.02.2024
9.	Comp. App. (AT) (Ins) No. 882 of 2021	Jagdish Jamaklal Mansukhani Vs. Vikas Prakash Gupta & Ors.  <b>With</b>	22.01.2024	20.02.2024
10.	Contempt Case (AT) No. 18 of 2023 in Comp. App. (AT)(Ins) No. 877 of 2021	Vikas Prakash Gupta Vs. The Chairman Madhya Pradesh Industrial Development Corporation Ltd. (MPIDC) & Ors.	22.01.2024	20.02.2024
11.	Competition. App. (AT) No. 78 of 2019	Jaiprakash Associates Ltd. Vs. Competition Commission of India & Anr.	22.01.2024	07.03.2024

By order of Hon'ble Chairperson  
-Sd/-  
Registrar